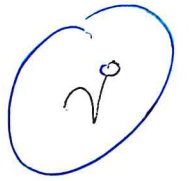


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER

: CP/505/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: JERINT JACOB.K

NAME OF THE RESPONDENT(S)

: ORIEN KURIES & LOANS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

① Sankar
B. Panicker

IRP of Orien
Kuries and Loans Pvt Ltd

ORDER

IRP in person present and submitted an Application under section 33(1)(a) of IBC, 2016. Matter is posted for final arguments. Put up on **05.01.2018 at 10.30 A.M.**

-sd-
MEMBER (JUDICIAL)

ghk